

(d) whether any time limit has also been fixed for the completion of this work, and

(c) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) (a) Yes, Sir. The State Government of Uttar Pradesh have requested for extension of runway at Varanasi airport

(b) to (e) There is highway at both ends of runway Extension of runway is feasible only after the highway is diverted and required land is made available to Airports Authority of India for which a request has been made to the State Government

[Translation]

Airlink within Gujarat by Private Sector

6358 SHRI MAHESH KANODIA
SHRI KASHIRAM RANA

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state

(a) whether the Union Government have received any proposal from the Government of Gujarat to introduce air services by private sector within Gujarat,

(b) if so the details thereof,

(c) whether the decision in this regard has been taken by the Union Government and

(d) if so, the details thereof and allocation made for the purpose?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) (a) to (d) M/s Gujarat Airways Limited, Baroda applied for Air Taxi Operators (ATO) Permit to operate in Gujarat and Maharashtra, the company was granted 'No Objection Certificate' for issue of ATO Permit and permission for import of aircraft on 15 2 1995

[English]

Air for Upgradation of Airport

6359 SHRIMATI DIPIKA H TOPIWALA Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state

(a) whether the Government have allocated Rs 46 25 crores for upgradation of airports and

(b) if so, the names of airports selected for upgradation?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) . (a) Yes, Sir

(b) Guwahati, Agartala, Dibrugarh, Silchar, Lilabari, Imphal, Tezpur, Leh, Jammu, Kishtwar, Kargil, Rajouri, Agatti, Androth, Kulu, Shimla, Gaggal and Port Blair

Maintenance and Overhauling of Aircraft

6360 SHRI K PRADHANI Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state

(a) whether a number of aircraft of Indian Airlines have been grounded for unusually long period for the purpose of maintenance and overhauling,

(b) if so, the usual time taken for periodical maintenance and overhauling of an airbus,

(c) the details of the airbus that remained grounded alongwith the number of days during the last two years, and

(d) the cost of grounding of an airbus in terms of revenue losts to the Indian Airlines?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) (a) Yes, Sir

(b) The usual time taken for different mandatory major maintenance checks for Airbus A 300 and Airbus A 320 are as follows

a. Airbus A 300

Types of Checks	Time interval	Grounding Time Norm (in days)
C	4000 flying hrs. or 18 months	30
IL	8000 flying hrs or 3 years	45
D	16000 flying hrs or 6 years	90
b. Airbus A 320		
C	3600 to 3800 flying hours	30

(c) A Statement is attached

(d) The average cash surplus generated by an Airbus A 300 and Airbus A 320 aircraft per hour of flight is Rs 104,800 and Rs 85,000 respectively The aircraft operate about six hours a day

STATEMENT

Details of Grounding of Airbus Aircraft for More Than 30 Days During the Last Two Years

AIRBUS A 300

S No	Regn No	Period of From	Grounding To	No of days	Nature of work
1	VT-EDW	13 9 94	17 10 94	35	-Schedule Inspection + Repair
2	VTEFV	8 2 93	15 3 93	35	C-Check